

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

## Original Application No.200/00310/2018

Jabalpur, this Friday, the 26<sup>th</sup> day of April, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER  
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Ganga Prasad, S/o Late Khajanchi Lal, aged about 62 years,  
Occupation :- Retired Principal Chief Engineer (Civil), BSNL  
Maharashtra Circle Mumbai, R/o E-8/27, Door Sanchar Nagar,  
Gulmohar Colony, Bhopal (M.P.) – 462039 **-Applicant**

**(By Advocate – Ms. Malti Dadariya)**

## V e r s u s

1. Union of India through its Secretary, Govt. of India, Ministry of Communication & Information Technology, Department of Telecom, Sanchar Bhawan, New Delhi 110001.
2. Principal Controller of Communication Accounts, Department of Telecommunication, Ministry of Communication & Information Technology, Maharashtra Circle, 'C' Wing, Third Floor, Administrative Building, Juhu Danda Telecom Complex, Santacruz (W), Mumbai 400054.
3. Bharat Sanchar Nigam Limited (A Govt. of India Enterprises), Bharat Sanchar Bhawan, Janpath, New Delhi 110001, through its Chairman & Managing Director.

## **-Respondents**

**(By Advocate – Shri D.S. Baghel for respondents Nos.1 & 2  
and Shri Sapan Usrethe for respondent No.3)**

## ORDER (ORAL)

By Navin Tandon, AM.

The applicant is seeking one additional increment on regular promotion to the post of Principal Chief Engineer

(Civil), which has been denied by order dated 08.07.2016 (Annexure A-4).

**2.** During the course of argument, learned counsel for the applicant brought to our notice the letter No.40-9/2014-Pen (B) dated 25.02.2019, which states as under:

**“2.** Pursuant to implementation of the judgement of the Hon’ble CAT, Chandigarh Bench dated 16/01/2018 in O.A. No. 60/813/2016 filed by Shri Vipin Sharma, in partial modification of the clarifications issued vide this Office letter of even no. dated 15/10/2014, it has been decided with approval of the Competent Authority in BSNL to allow one increment on post based promotion to the grade of PGM/CGM, as per BSNL MSRR in the same pay scale i.e. E-9 (Rs. 62000-80000).”

**3.** The letter dated 25.02.2019 is taken on record.

**4.** Since the issue under question has already been decided favorably by the respondents, we direct the respondents to grant similar relief to the applicant, if applies to him, within a period of 60 days from the date of receipt of a certified copy of this order.

**5.** The O.A is disposed of in the above terms. No costs.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
am/-

**(Navin Tandon)**  
**Administrative Member**